not to

and will be laid on the Table of the House.

## Establishment of Herbaria in Andhra Pradesh

5086. SHRI B. S. MURTHY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether the Central Government has given any funds for establishing herbaria in Andhra Pradesh during 1972-73 and 1973-74; and
- (b) the existing herbaria in that State and the Central grants for the same during the Fourth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b). No. However, the Central Council for Research in Indian Medicine and Homoeopathy is having a Regional Research Centre with Survey of Medicinal Plants Unit as one of the components at Vijayawada, Andhra Pradesh. The herbarium of the Centre has about mounted herbarium sheets.

# CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

12.15 hrs.

Reported decision of senior doctors in Delhi hospitals not to attend Out-Patient Departments.

SHRI P. M. MEHTA (Bhavnagar): call the attention of the Minister of Health to the following matter of urgent public importance and I request that he may make a statement thereon :---

"The serious situation arising out of OPD doctors and mobbed them.

THE MINISTER OF FAMILY PLANNING DR. KARAN affected. SINGH): As Hon'ble Members are aware, senior doctors of the Delhi hospitals have maintained hospital services during the last students and junior doctors from Maulans

(c) The information is being collected three months despite the junior dectors' strike. The advent of the warm weather. has, however, led to an increase in the number of patients, and the under-graduate medical students who were on strike have also reported back for their classes, thus requiring some of the senior doctors to resume their teaching responsibilities. In the All India Institute of Medical Sciences. based on a representation from some of the faculty members, the Medical Superintendent felt that to reduce the load on the senior doctors, the speciality services in the OPD could be progressively curtailed, When this was brought to my notice. I immediately contacted the Director and indicated to him that however great the strain. the services to the suffering public should be maintained at a reasonable and adequate level. The Director assured me that this would be done. Many senior doctors of Safdarjang and Irwin Hospitals have lately complained about the strain being felt by them.

attend out Patient

depits. (CA)

On Monday the 25th some of the striking junior doctors and under-graduate medical students came to the Out-Patient Departments of both the All India Institute and the Safdarjang Hospital in large numbers, and tried to persuade the registration staff not to register the patients. They had earlier put up posters on the campus that the Out-Patient Departments would be closed from Monday. They also prevented patients from going in and physically pulled out two doctors who were attending to them, which was resented by the patients. The modus operandi adopted by them was to block the OPDs by queuing up for registration cards and displacing the genuine patients. After obtaining registration cards. they entered the service cubicles of the the reported decision of senior actions naturally disrupted the working of doctors in Delhi hospitals not to the OPD services. These disruptive eleattend out-Patient Departments." ments were, however, later persuaded to vacate and the OPD services were resum-HEALTH AND ed. The other three hospitals were not

On Tucaday the 26th five bus-loads of

Azad Medical College and the All India 1973 agreement by the Government. The Institute invaded the premises of the Saf- Secretary of the Ministry is responsible for dariang Hospital. They attempted to upset this. He has not attended to the genuine the working of the Orthopaedics, Surgical problems of the junior doctors during the and Medical OPDs, but were not success whole year 1973 and even thereafter. ful. They later went to the Lady Hardinge Medical College and Willington Hospital, In the meantime, information having been of the genuine demands and grievances, the conveyed to the Medical Superintendents, engineers, the doctors, the teachers and timely precautions to close the gates and professors in the universities, and the stuprevent their entry was taken. Thus, while dents are compelled to resort to direct the OPD services were disturbed to some action. This is because of the attitude and extent in the Safdarjang Hospital, they func- the policy of the Government towards the tioned in all other hospitals. On Wednes- intelligentsia and the working classes in day the 27th the OPD services have func- the country in the unorganised and the ortioned in all the five hospitals.

Information just received regarding the problem and... situation this morning shows that while the OPDs are functioning in the All India Institute. Safdarjang. Willingdon and Lady information you want? You have given Hardinge Hospitals, attempts have again the information! been made to disrupt services in the Irwin and Pant Hospitals. It seems that a large number of students and junior doctors have invaded the premises and are interfering hospitals have taken a decision to refrain with the work of the OPDs. I am sure Hor'ble Members will agree that such behaviour is most unfortunate and reprehensible.

I have on the floor of this House expressed my appreciation of the services rendered by senior doctors during the strike period in very difficult conditions. It is my sincere hope that they will continue to perform their duties conscientiously and with the sense of broader responsibility that they two points remain to be solved. What is have displayed so far.

ker. Sir, I had never expected this type of This is based on past experience of the statement from Dr. Karan Singh. I think doctors as well as of the other employees the Ministry has misled him and by draft- of the Government. ing this statement they have added to the difficulty in these difficult days. This statement has created further difficulties for the quire an amicable settlement. The demands Minister to solve the dispute. It is most are these; there shall be no victimisation unfortunate that Government has tried to of any kind of any of the striking doctors. escape from the responsibility and they All punitive action taken/initiated against have tried to put the responsibility on the the striking doctors shall be withdrawn imlunior doctors. The genesis of the problem mediately. No mention of the present strike is the non-implementation of the March shall be made in the official records and in

Now, it is a tragedy that for the fulfilment ganised sectors or in the public and the private sectors. This issue involves a basic

MR. DEPUTY-SPEAKER: What is the

SHRI P. M. MEHTA: The immediate issue is that the senior doctors of the city from attending to the outpatient departments because of the heavy strain put on them by the 85-day old indefinite strike by the junior doctors, and they have also resolved to boycott the out-door patients department urtil the junior doctors' disputes are settled.

What is the dispute of the junior doctors? Most of their demands were settled by bipartite negotiations and now, only one or the demand? Their demand is very genuine and very reasonable. What they ask is to SHRI P. M MEHTA: Mr. Deputy Spea- safeguard their career against victimisation.

These are the points on which they re-

#### [Shri P. M. Mehta]

the certificates to be issued to these doctors in future. All doctors who were on rolls or were selected to join as on 1-1-1974 shall be allowed to complete their respective terms of appointments. The period of strike, excluding Sundays and gazetted holidays, not adjusted against the leave of the kind due and the future Sundays and gazetted holidays in respect of both junior and senior residents, shall be treated as extraordinary leave without pay and shall be governed by the principle of "No Work, No Pay." The question of continuity in the terms of internship shall be referred to the Medical Council of India for sympathetic consideration and the dates of future recruitment to the posts of junior residents shall be suitably adjusted so that these doctors are not put to any disadvantage.

The other point is regarding the nonpractising allowance. Both these points are very genuine and very reasonable and 1ational. Now there is a conflict.

MR DEPUTY SPEAKER: You are confusing a very good case by bringing in too many things. Let the Minister reply to your points.

PROF. MADHU DANDAVATE (Rajapur): At this rate he may become a Minister ore day!

MR. DEPUTY SPEAKER: That is the ministerial prerogative!

opportunity which this House has been various hospitals but they have expressed given for discussing the genuine demands of the junior doctors.

MR. DEPUTY SPEAKER: I want this to be put effectively and pointedly. I want Members to come out with hard punches.

SHRI P. M. MEHTA: I gave the background, because he has conveniently kept doctors, I should submit for your considerasilert on all those points regarding the doc- tion that the House had several opportors. He has simply tried in his statement tunities of discussing this matter very careto fix the responsibility on the senior doc- fully and I have also spoken on it. The tors and the junior doctors. Therefore, I matter, I hope, is nearing some kind of a stated all these things. Now, there is a confinality and I submit that this is not the fligt between the Secretary and the Minis- time for me to get involved in a long dister and that is the reason why this dispute cussion with regard to funior doctors. As is not yet solved.

Now, I want to put my question, I want to ask why the agreement of 31st March. 1974 was not implemented? What were the reasons for non-implementation? want to know why the Government has backed out from the assurance given during the course of negotiations regarding the mode of treatment of the strike period? Why did the Government make a show of strength by deploying armed and lathiwielding police in the premises of all the strike-bound hospitals? Is the hon. Minister aware that the CGHS and municipal doctors have also resolved not to replace the senior doctors to run the out-patient departments? Why do not the Government hold the Secretary concerned responsible for this agitation which was due to his backing out from the 14th March agreement? Lastly, how many deaths have taken place in the hospitals due to non-availability of medical help in time to the patients and how mary more does he expect before the dispute is settled ?

DR KARAN SINGH: The hon, Member seems to be asking questions which are about the genesis of the problem with the junior doctors. The call attention notice, as I understood it, was with regard to senior doctors' reported decision not to attend the OPD. I have submitted in my reply the factual situation and I have not tried to mislead the House, I may also add that there has been no blanket decision by SHRI P. M MEHTA: This is the only the senior doctors to boycott the OPD in their difficulties and explained to us that they were under great strain. As I said in my statement the OPDs are functioning in several hospitals except where they have been deliberately disturbed.

> With regard to the problem of junior soon as I am ready with some statement,

I shall come before the House. In my pre- be done in this way. You may not be vious statement I have said that Govern- satisfied and there may be reasons why you ment had not backed out of any agreement. are not satisfied. . . (Interruptions) I should like to controvert that statement made by the hon. Member. Therefore, with your permission, I want to say that I do not like to be drawn into a long debate Minister says that there is no strike, in on the junior doctors' problems this morn- fact there is a strike. ing because that matter is under very careful consideration at present.

SHRI AMRIT NAHATA (Barmer): On a point of order. The statement given by the hon. Minister tells us firstly that there is no strike in OPD in the hospitals; he also says that some junior doctors went in truckloads to the hospitals and created some disturbances and he has described this as reprehensible. I want to read out from the Press report which is absolutely contradictory. It says the police went there ir truckloads. Whose behaviour is reprehensible? There is a strike but he sava there is no strike?

डा॰ सक्सी मारायथ पाण्डेय (मदसीर)। प्रसिस ने वहा सीनियर डाक्टरों को पसीट कर निकाला है 6 सीनियर डाक्टरो के माथ इम तरह हुआ है यह अखबार में लिखा है (व्यवधान) टाइम्स भाफ इन्हिया में यह समाचार छापा गया है। पलिम ने न्यादती की है। दृष्यवहार किया है।

MR. DEPUTY SPEAKER: raised a point of order and I shall confine myself to the point of order ... (Interruptions) .. The matter now under discussion is the call attention motion. Some questions have been put by the hon. Member and the hor. Minister has replied. Other Members are yet to put questions. Many Members say that they do not like the reply of the hon. Minister or they are not satisfied But that is no point of order. If you are not satisfied then you should come forward with some notice.

SHRI S. M. BANERJEE (Kanpur). You allow a discussion.

MR. DEPUTY SPEAKER: You give notice and it will be considered. It cannot

SHRI AMRIT NAHATA (Barmer): The

MR DFPUTY SPEAKER: A point of order has been raised and I have given a ruling The only point of order now could be that you are creating disorder in the House by such interruptions.

SHRI AMRIT NAHATA: He is misleading the House .. (Interruptions).

MR DEPUTY SPEAKER: Order order. You send notice. It will be considered.

भीमती साबिबी स्थाम (प्रावला): महोदय, मैं डा० कर्णिसह जी के स्टेटमेंन्ट की मगहना करती ह इसलिए कि उन्होंने स्टेटमेट माफ फैक्टम दिया है। वस्तुत स्थिति क्या है. हमारे दिल्ली के बड़े ग्रम्पनालों में इस स्ट्राइक के बारण वह उन्होंने बताई है। लेकिन मैं उनकी इस बात से सहमत नहीं ह कि स्ट्राइक नहीं है इसलिए कि कोई भी ऐसी मेडिकल जगह पर. प्रोफेशनल जगर पर काई भी ऐसा प्राविधान नहीं है जैसे कि इडस्टियल डिसप्यटम ऐक्ट में है कि पहले नोटिन दे या क्या करें। मैं प्रखबारा के धाधार पर तथा धपनी जाननारी के प्राधार पर कह मकती ह कि सीनियर डाक्टमें न प्रल्टीमेटन विया है भीर उन्होंने रेजोल्यणन भी पाम विया है। इस बान को मै मानने के लिए तैयार नही ह कि केवल वर्कलोड के कारण उन्हाने ऐसा किया है। जनियर डाफ्टर्स महीनी से स्ट्राइक पर है और वे काम से दवे जा रहे है--केवल इसलिए दिया है, ऐसी बात नहीं है। उन्होंने इसलिए दिया है कि जुनियर डाक्टर्स के सबध में जल्दी से जल्दी फैसला किया जाये। उन्होने साथ माथ यह भी कहा है कि हम कैजुमल्टी ग्रीर इमर्जेन्सी वार्ड को भटेन्ड करते रहेंगे, इसके लिए वे बधाई के

Senior Doctors

decision not to

पास हैं। मैं माननीय मंत्री जी से जानना चाहती ह कि जुनियर डाक्टर्स के साथ ममझौता करने मे और स्टाइक खत्म कराने में क्यो देर हो रही है <sup>?</sup> मैं जानती ह मत्नी जी का गटीटयुड महानुभतिपूर्ण है भीर प्रधान मबी जी भी अपना कन्सर्न शो किया है और बताबा है कि कीध से शीध्र वे चाहती है कि जनियर डाक्टर्स की न्द्रोडक समाप्त हो जो महीनो से चल रही है भीर जिसमे सारी व्यवस्था पैरेलाइज कर रखी है ? वे डाक्टर्स जो नरह तरह की फैसिलिटीय बढाने की बात करने है वे उसी जनना को परेशान करने हैं जिसकी कीमत पर वे तमाम इन दुनिया भर की महलियती को मागने के लिए तैयार होते है। उनकी यह स्टाइक जस्टिफाइड नहीं है। 'अपनी डिमान्ड रखना अलग बान है लेकिन जनना कां परेशामी मे डालना दूसरी बात है। इसके लिए गर्वनमेट को बिल्कुल काऊ-डाउन नहीं होना चाहिए, बिल्कूल झकता नही चाहिए लॉकन उनकी रीजनेबिल मागो का भवश्य स्वीकार करना चाहिए, यह मैं मानती ह। मैं मली जी मे जानना चाहती ह कि इस स्टाइक मे, जनियर डाक्टसं स मेरा मतलब है, भसे ही वे वह वि इस प्रश्न का सबध अनियर डाक्टमं मे नहीं है, बढ़े डाक्टमं से सबध है पेकिन उसके कारण जा देर हा रही है धौर माथ ही कैंबिनेट में बात जाने वाली है. मैं ममझनी ह बहा पर डाक्टर कर्ण मिह धपनी परी मिम्पैथी इस बात में दिखायेंगे कि एक डाक्टर कितनी मेहनत और किननी कीमन पर बन कर नैयार होता है (व्यवधान) एक डाक्टर दम वर्ष की मेहनत के बाद तैयार होता है सीर धाई। ए० एम। श्राफिसर को उनके क्यर शासन करते हैं उनसे वे किसी तरह से कम नहीं हैं। जितने भी प्रोफे-भनत्म हैं. इजीनियसं या ढाक्टर्स उनके लिए दुर्भाग्य की बान है कि वे भाज दबे हुए हैं एड-बिनिस्टेटिव मुविमेज भीर स्यानिहरस से क्यांकि उनके धन्दर मुपीरियारिटी काम्लक्स का गया है धीर इसके लिए गर्वनमेंट भी करजीह देती है।

मैं माननीय मली जी से जानना चाहती ह कि बें बार बार जी॰ भी॰ इस्यू करते रहे हैं, 1-3-74 की उन्होंने इश्यु किया जिसमे उन्होंने कहा:

"The period of strike will be treated as unauthorised absence on the principle of: no work, no pay."

deptts. (CA)

attend out Patient

इसके बाद उसी तारीख को दो-बार बंटे के बाद उनहोंने ग्रंपना स्टैंड बढला धीर कहा

"The Health Ministry would recommend to the concerned State Government tot take similar action "

यहां पर दिल्ली के जो डाक्टर हैं. जो पोस्ट ग्रैजएट हैं, इन्टर्निशिप में हैं या हाऊस जाब मे हैं उनके साथ दूमरा व्यवहार होगा भीर जो स्टेट के भागे हुए हैं उनके साथ दूसरा व्यवहार होगा। इस सबध मे फाम टाइम ट टाइम चार नोटिसेंब 7 मे 14 तारीख तक आपकी निकली हैं। (व्यवधान) माननीय मनी जी से प्रक्रन है क्या मनी जी इन बडे ग्रस्पताला का बिना जनियर डाक्टमें के चला सकत हैं ?

मेरा दूसरा प्रश्न है क्या जा मेडिकम कौसिल बाफ इंडिया ने मिफारिश की है, जो करतार बिह कमेटी ने सिफारिश की है इन्टर्नेशिप, हाऊम-जाब धीर पास्ट ग्रेजुग्ट के सबध में कि रेगुलर सर्विम मे उसको मान लिया जाये, उनको पैरिटी दी जाय, धीर साथ को नाल-प्रैक्टिनिय एमाउन्म है बह भी विया जाये-क्या इन मिफारिको को मानेंगे ?

बेरा तीसरा प्रक्त है क्या विकिटमाईखेशन समाप्त करके उनके स्ट्राइक पीरियह को उनकी तरह तरह की जो लीव होती है उसमे शामिस करक उसको कन्डोन किया जायेगा ? इसके बाद डाक्टर्स पर, बाहे वे सीनियर हो या जुनियर, यह प्रतिबन्ध लगाया जायेगा कि साल दो साल के लिए वे इस तरह की कोई स्टाइक नहीं कर सकेंगे और भी उनके सामने नहीं सुकेगी? यह उम तरह की कोई स्ट्राइक वहीं है जिसका प्रोडक्सन से ही संबंध ही बंदिक इसका सब्ध माधारण जन-जीवन से है इसलिए इसका वडा महत्व है।

का + वर्ष मिहः उपाध्यक्ष महोदय, माननीय सबस्या ने बहुत सी बाते कही है। एक बान तो यह कि मैंने यह कभी नहीं कहा कि स्टाइक नहीं है। स्टाइक वृत्रियर काक्टमं की है। इसके धनावा जी प्रश्न आज पुछा गया था सीनियर डाक्टलं के संबंध में बह छो॰ पी॰ बी॰ के सबध ने बा इस्रमिए मैंने झो । पी० ही। के सबध में उत्तर विया । यहकी बात तो मैं यह स्पष्ट करना बाहता F 1

दूसरे प्रापके खबाल से जो पूलिम वाला प्रश्न है. क्योंकि इस किम्म का डिस्ट्प्सन हो रहा था. ला ऐंड आर्डर की बिगाउने की कोशिश की गई बी इसिनए पुलिस बस लोड मे बहा गई थी ! यह जो आज प्रखबार मे निकला है कि पुनिम न 6 डाक्टरों को घसीटा, सबह इसको पदकर में भी बाल्बर्यचिकत रह गया। जब मैने इसका पता लगाया तो मालम हथा कि यह खबर विस्कृत निराधार है और यहा पर मैं इनका कैटेगारिकल डेनायल करना ह । (व्यवसान) मैन चेक किया धपने स्टाफ से भीर पूलिस के। (व्यव-शान) टाइम्म शाफ इंडिया में जो निकला या उसमें भी वह शिक्षा वा

"The report could not be confirmed'.

म्झे बड़ा दुःख है कि इस प्रकार की रिपोर्ट मो कन्करबंग हो, इस्तवाल धर्में रिपोर्ट हो यह छाप दी आये। बहरहाल जैसा मैंने कहा, मैंने उसकी चेक किया ।

SHRI PILOO MODY (Godhra): What do you do about the Report?

DR. KARAN SINGH: What can we do about it?

denying it.

SHRI AMRIT NAHATA: The Times of India report says.....

not true.

5 LS8/74-7

SHRI AMRIT NAHATA: What about truck loads of police ...

DR. KARAN SINGH: Police has been posted. The two things are not mutually contradictory.

Sir, the hon, lady Member has made some very valid and pertinent observations with regard to the whole problem of junior doctors She has said quite rightly that this is not orly a service matter, but, it also affects the welfare of large sections of the people As I submitted earlier, with regard to all these problems, whether it is NPA or treatment of strike period and so on, we are now nearing a final solution. Therefore, all I can say now is, as soon as a decision is taken, we will come before the House and inform the Huase of the decision taken

SHRI D D. DESAI (Kaiia) . Sir, most of the revolutions in the world have their origin in injustice. I would request the minister not to be carried away by the departmental views but to make on the spot irvestigation and come to his own conclusion on the basis of conscience and jus-

Is it a fact that the Health Ministry officials were unaware of what happen if the senior doctors too boycotted the OPDs, till it actually happened? If so, does it not mean that his ministry has lost touch with realities and is living in a make-believe world?

Has the ministry any him opinion on what doctors serving its public health system should get and should not get or is at a question of first saying "we will not give this" and then giving in to it and then saying "we will never give this, come what may" and then again waiting on Today, on the floor of this House, I am events to force the hands of the Government ?

Is it a fact that the Health Ministry had contacted senior doctors on the eve of their boycott and conveyed to them its wish that they should not boycott OPDs 7 DR. KARAN SINGH: That report is If so, does not the rejection of this appeal reveal a lack of confidence or rapport bet-

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ween the most senior men in the profestry ?

Senior Doctors' decision not to

harm will come if the victimisation clause is given up, was it necessary to subject this month?

Does the countrywide discontent of the medical profession now surfaced demand, in the opinion of the ministry. that a second look should be taken on the Government subsidised public health system and the role of the medical profession in it? If the answer is yes, what steps are being taken to study this aspect and come out with immediate corrective steps before this system is expanded further, as it must be, in the fifth plan? If the answer is no, how does Government expect to meet the discontent in the medical profession which is bound to grow with the increase in inflation, the bureaucratisation of the profession and the visible shift from medical duties to paper work of an increasing number of these professional men, in their day to day work?

MR. DEPUTY-SPEAKER: These broader questions of medical administration and medical facilities in the country We are concerned with the OPD and reported decision of the senior doctors to trouble of the junior doctors. We cannot go over the entire gamut of medical administration in the country.

DR. KARAN SINGH : The first question was with regard to our being rigid hon. Minister was trying to impress upon and bureaucratic. I can assure the House the House that he will deal only with the problem not at all in any bureaucratic or culties caused by the closure of the OPD. rigid spirit. I have tried my very best to But, I am sorry, I cannot oblige him beunderstand the problem and meet the as- cause the real question which brought pirations of the people as far as we could, about this situation, in which thousands and I would like to place that on record. What thousands of people are put to difficulties, comes out of it ultimately is a different in fact the real genesis of the whole matter, but this has been my approach.

He asked, what would happen if senior sion working in hospitals and their execu- doctors do not attend the OPDs ? Obvioustive colleagues in the offices of the Minis- ly, if the junior doctors are on strike and if senior doctors also do not attend OPDs, the OPDs will close down, because If the Government now thinks that no the only two doctors remaining will be Dr. Karan Singh and Dr. Srivastava who is the DGHS, the rest of the doctors being the public to further harassment since the either junior or senior. With regard to the draft agreement was hammered out early question as to what should be paid to various types of doctors, the entire Goveinment of India doctors have been covered by the Pay Commission's report, except for the junior residents. They have looked into it very carefully and that is part of the problem with which we grappling now. He said that the DGHS has been in close touch with the senior doctors in various hospitals and has been trying to persuade them that going on strike or refraining from attending OPD create a great deal of problems and It is to a large troubles for the patients. extent because of this dialogue that there has been no boycott, except disruption in two places. Regarding the broader question of medical education, as I have said on the floor of the House, we are planning to set up a Medical Education Commission, which alone can look into the whole gamut of the problem that the hon. Mem ber has raised.

attend out-Patient

deptts. (CA)

SHRI C. K. CHANDRAPPAN (Tellicherry): I am extremely sorry that Dr. Karan Singh has been trying so desperately to evade the real problems inboycott it and that is connected with the volved in the strike by the senior doctors.

> SHRI PILOO MODY: Even his stethoscope is false!

SHRICK. CHANDRAPPAN: The that I have approached this very difficult strike by the senior doctors and the diffitrouble, is the continuing strike by the iunior doctors. So, we cannot shut our eves deal. They apprehend that if they withto that aspect of the problem.

recent times the Government is adopting a no harm will come to them under this tought, authoritarian and highly bureaucratic clause, if they withdraw the strike. attitude towards strike by the working people, be it the doctors, the employees of the LIC or the railway workers. Whenever floor of the House that he will not victithe workers collectively bargain for then legitimate rights, the government come on participation in the strike, that their conthem with an iron hand. When something timuty of service will be accepted untoward happens because of this, the Gov- there will not be any break in service beenment immediately start shouting "fas- cause of their participation in the strike. cism is coming; save us". I say that you are If he can make this simple assurance, toresponsible for creating this explosive situation in the country, and Shri Piloo Mody he wants any help from this side of the is trying to make use of this situation.

SHRI PIIOO MODY: I am keeping my health all right

SHRLC K. CHANDRAPPAN Government should not behave in the same about a settlement. If he takes that high old fashion of the kings, monarchs, of the and mighty attitude and try io run the hos Diwans of the British days.

is very clear that the Government authoritarian and bureaucratic. So, come a question of doctors only. All kinds of to the question

Silvastava, the Director General of Health prevent. Service, also a doctor, to whom you made a reference, is the villain of the piece. I know that Dr. Karan Singh is asked to play a role which he does not like. He has been assigned the unpleasant 'ask of repeating here what he has been asked to say, by the people who are sitting at the helm of affairs in Nirman Bhavan. They still behave in a bureaucratic manner and the Minister has to defend them. So, I appreciate his difficulty.

The Minister began by saying that there something which I must deny. 15 nothing to negotiate. Now the differences have already been narrowed down by negotiations. They have already come to an agreement which is described by the Minister as package deal. Doctors are apprehensive of clause 7 of that package

draw the strike then some action will taken against them under clause 7. So. I Here I would like to point out that in want an assurance from the Minister that

He should make an assurance on mise a single doctor in the name of their morrow they will offer for settlement. It House, right from Mr. Piloo Mody to this side, the people are ready, I suppose. to help him But the Government is not ready to concede to the legitimate demands put forward by the doctors. If he can The make this assurance, then we can bring pitals with policemen, thne I would like to remind him that he is trying to deal with MR DFPUTY-SPFAKER. Your point a highly inflammable material. They are all young people; they are educated It is not people are trying to collectively bargain. If he tries to put them down, there will be SHRI C K. CHANDRAPPAN . Shri an explosion which he will not be able to

> I would like to request him through you, Sir, to make a simple assurance that he will deal with the matter in a most sympathetical, reasonable and friendly manner

> Su, the hon DR. KARAN SINGH Member has made one or two broader remarks about our policy in regard to labour. I do not intend to go into that except to say that the charge that we have been authoritarian or unreasonable

Also, there is no question of evading the problem. I have plunged into problem so much personally that, as you know, I went on with a mild attack of doctoritis because I was in such close

### [Dr Karan Singh]

contact with so many doctors. I am approaching the issue in what I consider to be a sympathetical, reasonable and constructive manner.

Senior Doctors

decision not to

There are, never-the-less, certain parametres, certain policies, within the ambit of which one has got to function. The bon-Member wants an assurance from me. The only assurance that I can give is this that we are seized of this problem. I am trying to approach it as sympathetically as possible and whatever maximum I can do for the doctors, I will do. I am afraid, at this stage, it is not possible for me to either go into more details or to give a more categorical assurance.

की विमृति निभ (मोतीहारी) उपाध्यक्ष जी श्री प्रमन्तभाई मेहता ने दस मिनट लिए। चन्द्रप्यन जी ने बारह मिनट लिए । पहले इसका फैसला करें तब मुझे समय दे तब तो मैं बोलु महीं तो मैं बैठ जाऊ । (व्यवधान) मैं पड़ी देखता रहा ह । इनको दस मिनट इनको बारह मिनट दिए तो भीगे की भी उनना ही समय देने का कच्ट की जिसे ।

एक मामनीय सबस्य: ईनकी पद्रष्ट मिनट

भी विष्ति मिधः कोई वहंगा यह ज्योमेदी है। अधीमैदी के बाद कोई कहेगा यह बिम्द है। भाप कहने लगे कि ज्योमैट्टी नदो कहा बिन्दु नदी कहा इसिनए कि बिन्दु से ज्योगैदी बनती है।

नीर्यनियर डाक्टर स्ट्राइक पर जा रहे हैं, काम नहीं कर रहे हैं उनका सबध बुनियर डाक्टरों के माय है । इसलिए यह संबाध उठता है । कर्ष निह जी की जितने डाक्टर बाए तब ने तारीक की (अवस्थान) विकास यह है कि नौकर साही के चक्कर में ये पढ़ गए हैं। व्यक्ति ने बवाहर साम नेहरू नी को जैस में बन्द किया । उसी मनित ने जवाहरतात जी के साथ बराबरी का बरताब किया । कर्णे सिष्ठ भी बहुत बच्छे धीर याने ब्राइमी हैं। बाल मण्ये वाले पायमी हैं।

उनकी उनकी मांगी की सहानुधृतिपूर्वक देखना चाहिये । हिंसा की मैं निन्दा करता हूं ।

attend out Patient

deptts. (CA)

नवा भाप जुनियर डाक्टरो को भ्रमण बुला करके और प्रपने स्टाफ को हटा करके उन से बात करेंगे धीर बात करके उनके साथ फैसला करेंगे ?

क्या यह सही नहीं है कि सब समझीता हो गया है बीर छड़ी का सवाल सर्विम का सवाल, विकट-माइजेशन का सवाल ही बचा है। उनकी सर्विस को जोडने के लिए, उनके पीरियह को जो स्टाइक का है सर्विस में जोड़ने के लिए, यह कैस हो. क्या डा० कर्ण सिंह खद स्टाफ को हटा कर उन बाक्टरा से बात करेंगे । बाक्टर उनके साथ सम-श्रीमा करने को तैयार है।

मैं प्रापको बनाना चाहना ह कि नौकरशाही मुगल राज को खा गई, अग्रेजी राज की खा गई भौर भाषको भी खा जाएगी भौर उसके बाद हम भी बले जाएगे। बापने ननीं के साथ नमजीता किया. एस बाई सी बालो के साथ किया. बाप कैबिनैट मिनिस्टर है, कैबिनैट की ज्वायट रिस-पासिबिमिटी है, मैं जानना चाहना ह कि उसी ब्राधार पर ब्राप इनके साथ क्यो नहीं करने **8** 1

ऐसे भी डाक्टर है जो हमारे फीडम फाइटचं के सबधी हैं। हड़ताल की बजह से सब को तक-नीफ हो रही है। इसकी वजह से सीनियर डाय-टर्ज का काम का बोझा बढ नथा है। बा॰ करौली ने कहा कि बापको कहें कि समझीता कर में, डाक्टरो का विकिटमाइबेंबन न हो । डा॰ करीली भले डाक्टर हैं । डा० कर्ण सिंह नौकरबाही के चक्कर में पढ़ कर क्या यह समझते हैं कि राज गही हमारे हाथ में बराबर बनी रहेनी ? सनटर मैम्बर पासियामेंट हो सकते हैं; धरीम्बर्गी के नैम्बर हो सकते हैं, निनिस्टर हो सकते हैं। 2500 बाब्दर बापके मासहस्र दिल्ही में हैं। जैसे आप अपने बेटे, बेटी, बाई बन्ध के बास बाने पीने का करताब करते हैं छती शरह है बाप इसके साथ अभग वैठ कर समझीता करने की जैपार है ब्युरोबीट्स को इस में के स्टावे के सिएं दैनार

हैं ? समके माथ भाष बैठने हैं तो ने आप की तारीफ करते हैं, घाप उन से नर्म नर्म बान करते हैं । लेकिन बाद में शगड़ा वह जाना है । डा० कर्ण सिंह बुसरी चीच के डाक्टर है वे बुमरी चीच के हैं। जिस चीब के ये डाक्टर हैं उस मजह के इन में नर्मियत है भीर वे बेबारे चीर फाड करने बाले डाक्टर हैं । सब बातो पर समझौता हो गवा है। प्रव क्या विकिटमाइजेशन हटाने के लिए आप तैवार है या नहीं हैं भीर यदि हैं तो पालियामेंट में बाप दो दिन के अन्दर कोई बयान देने को तैबार हैं ताकि डाक्टर मब काम पर प्राए और जनता का काम हो सके ? जो इनकी परीक्षा की महस्यित का मबास है, सीनियारिटी जुनियारिटी की महालयन का सवाल है जरा भी, लीस्ट भी 'उनको नुकमान नही होगा नया चाप यह माप-वामन देने को तैयार है ? विक्टिमाइजेजन की जो दफा है उसको हटा कर, डाक्टरो को निर्मल मन का बना कर उनको ग्राप धपने काम में लगाने, इनना ही मुझे कहना है।

टा० कर्न सिंह: परित जी बडे बुजुर्ग मदस्य है। जनकी बास की मैं बड़ी कड़ करना हू। इन्होंने कहा कि डाक्टरों के माब ऐसा मलुक करना चाहिये जैसे घपने घर वालो के नाच किया जाना है। मैं प्रार्थना कक्ष्मा कि मैंने जब इन ने बात की चार पांच दिन लयानार धीर छ-छ घौर बाठ-बाठ मंटे तो मैं ने विनिस्ट्री में नही की। मैंने इनको अपने बर में ही बुलाकर की । इनका कारम यही था कि उनको यह विवार न हो कि हम एक प्रकार के आस्तिक इंच से इस मामले को देख रहे हैं। मैंने अविभवन रूप से इन से बान की और मेरा रवैया हमेला ही इनके साथ बड़ा विनम्न पहा है। ध्यूरोमेली का कही कोई नवाल नहीं है। अब भी एकीमेंट करना होना है तो बाद गर्बनेमेंड पालिसीख जो होती उहें नका मचान भी उम में उद्धता है, फार्नेस मिनिस्ट्री का सवाल भी उठता है सीए सम सब सातों की क्लीवर करना पड़ना है । इसवा आसाम मह नहीं होता है । वहुत सी ऐसी बातें होती है जिल का समर बुगरी नगही पर भी पड़ता है।

भी **पूरा पान्य वर्गा** (उज्जीन) : कितने साल लगेगे ?

डा० कर्ण सिंह: प्राप्ते ज्यादा मुझे इसकी फिक है, बहुन ज्यादा है। मैं तो नब्बे दिन से इस में उलझा हुमा हू। यह न समझे कि हम प्रपनी नरफ से कोई दील कर रहे हैं। हम तो दिनरान इस में लगे हुए हैं। बल्कि घन्य जो कार्य थे भीर जो मुझे करने थे हैन्य घौर फीमली प्लानिय के वे बिल्कुल रह गए है। मैं इसी में उलझा हुमा ह।

### 13. hrs

मैं यह भी जानना ह कि जनता को कष्ट हो रहा है। इसी लिए मैं ने भारभ से ही इाक्ट जं से कहा था कि उन्होंने भपनी बान कह दी है, हम मोच रहे हैं, यह स्ट्राइक वाला सिमामिला मुझे पसद नहीं है, वे भपना कार्य करें, हम उन की समस्याभी को देखेंगे। दुर्भाग्य से उन्होंने वह बान नहीं माली। भगर वे उस बान को मान लेने भौर काम पर वापिम चले जाने, तो भाज यह स्थिति न होती।

भाग स्थिति यह है कि हम भरमक प्रयन्न कर रहे हैं। मैं स्वय प्रयन्न कर रहा हूं कि यह मामला किसी न किसी नरीके से सुलझ आये। मैं स्वय ममझता हू कि ज्यादा देर तक इस ढग में नहीं चल सकता है। जैसा कि पड़िन जी ने कहा है, सीनियर डाक्टजं पर बहुत बोझ पड़ रहा है। बदमजायी मुक हो रही है। सीनियर डाक्टजं कह रहे हैं कि हमारा भेपमान हुमा है। मैं इस को देख रहा हूं।

माननीय सदस्य ने कहा है कि दो दिन में स्टेटबेंट दिया जाये। जितना शीध्र हो सकेगा, मैं स्टेटबेंट से कर इस हाउस के सामने धाऊगा। बेकिन जो चीज मेरी क्षमना में बाहर होती है, मैं उस को पूरी कर के ही ध्रा सकता हूं। इस चिए, उपाध्यक्ष महोबय, मैं घाप के माध्यम मैं इस हाउस को यह धाश्यासन दे सकता हूं कि मैं जस्दी से बल्दी जहां तक सभव हो सके, उन की खबब करने की कोजिल करूना।